

Memorandum from All India Kendriya Non-teaching Staff Association, Cochin

167. SHRI PATTIAM RAJAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that Government have recently received a memorandum from the All India Kendriya Non-teaching Staff Association, Cochin in Kerala;

(b) if so, what are the details of their demands;

(c) whether it is also a fact that the Association does not even enjoy the basic right of representation to the authorities although being the largest association among the non-teaching staff; and

(d) if so, what action Government propose to take thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI-MATI RENUKA DEVI BARKATAKI): (a) and (b) Yes, Sir. The demands of the Association mainly relate to change of designations and revision of pay-scales of ministerial staff, grant of selection grade, sanction of posts of Head Clerks, Superintendents, Dafftry and Gestetner Operators in Kendriya Vidyalayas, nomination of their representatives as Members of Board of Governors, etc.

(c) and (d) The memoranda etc. received from all the associations are given due consideration at appropriate level and suitable replies are sent to them by the Sangathan from time to time. In fact, the representatives of the Associations have also been meeting officials of the Kendriya Vidyalaya Sangathan on occasions.

Agreement between the employees and management of Hindustan Teleprinters Limited

168. SHRI HARKISHAN SINGH SURJEET: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that an

agreement was signed between the management of the Hindustan Teleprinters Limited, Madras and the Hindustan Teleprinters Employees' Union, Madras on 30th May, 1979;

(b) whether the Government are also aware that the said management is now insisting to add a clause at page 4 of the agreement which will deprive majority of the workers their right to get the higher slab of dearness allowance, causing great concern to the workers; and

(c) if so, what steps Government propose to take against the management?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHEDEO SAI): (a) to (c) No agreement, as such, has been signed between the Management of Hindustan Teleprinters Ltd., Madras and the H. T. Employees' Union regarding wage revision. Only a broad understanding was reached on the 30th May, 1979. On the basis of the understanding reached, a draft agreement has been given to the Employees' Union for their concurrence.

Construction of Farakka Barrage Complex

169. SHRI HARKISHAN SINGH SURJEET: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that several thousand hectares of crop-growing land have been submerged under water as a result of the construction of Farakka Barrage Complex; and

(b) if so, what steps have been taken to drain out the water to restore the land to make it arable?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJEET SINGH BARNALA): (a) The part of low lying areas in Murshidabad District of West Bengal totalling to about 50 sq.m. in the basins of streams joining the Bhagirathi river, which were getting inun-

dated during the monsoon continue to remain inundated during high flows in the Farakka Feeder Canal.

(b) The Government of West Bengal submitted a number of alternate schemes for draining out partly the areas in Pagla and Bansloi basins when the flows in the Bhagirathi and Farakka Feeder Canal are low. These alternatives and others including one for acquiring the submerged area as and developing them for obtaining benefits other than cultivation, like Pisciculture, etc., in these two basins were considered by a Committee of experts appointed by the Government of India. Based on the interim recommendations of this Committee, a scheme for draining out parts of the areas inundated in Pagla and Bansloi basins, to make them useful for Rabi cultivation has been prepared and is under execution by the Farakka Barrage Project, which is expected to be completed in two years time. The report on the Demog beel basin is pending finalisation, as other alternatives suggested by the Committee

are being worked out by the State Government.

Supply of water by Farakka Barrage during lean periods

170. SHRI HARKISHAN SINGH SURJEET: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what are the total cusecs of water which have been flown down Bhagirathi as released from and through Farakka Barrage during lean period of last three years; and

(b) whether it is a fact that reduced supply in such lean periods has been adversely affecting Calcutta and Haldia ports?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJEET SINGH BARNALA): (a) The releases from the Farakka Barrage into the Feeder Canal in a dependable year as per the Agreement, and the actual releases during the lean seasons of 1977, 1978 and 1979 are given below:

Month	Releases in a dep- endable year as per Agree- ment (cusecs)	Releases in 1977 (cusecs)	Releases in 1978 (cusecs)	Releases in 1979 (cusecs)
January	37,833	36,584	38,782	37,168
February	31,750	34,733	36,917	38,396
March	25,750	20,718	31,998	35,846
April	21,750	31,598	34,375	30,813
May	24,083	34,243	39,348	36,969

(b) The flows into the Bhagirathi-Hooghly have been more and have

had beneficial effects on Calcutta Port.